

These are on-going schemes and will continue throughout the Sixth Five Year Plan. Under the Integrated Rural Development Programme, assistance is provided to a target group of rural poor for raising their incomes above the poverty line. Any viable and bankable economic activity which is likely to raise the incomes of the targetted families could be assisted through this programme. The basic objective of the National Rural Employment programme is to generate additional Employment opportunities in the rural areas and create durable community assets which would strengthen the infrastructure in the rural areas for socio-economic development. Funds are allocated to the States on the basis of objective criteria and the programmes are being implemented according to the broad guidelines issued by the Government of India from time to time. States are not required to send specific proposals/schemes to the Central Government.

Setting up of Marine Natural Parks.

3327. SHRI DAULATSINHJI JAD-EJA:

SHRI DIGVIJAY SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) the marine natural parks envisaged to be set up;

(b) whether the State Governments have provided the pre-requisites for their location; and

(c) what infrastructure needs to be made in the way of forest lodges, patrol boats and glass-bottomed boats and has such budget provision been made?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (c). There is no proposal for setting up marine natural parks. However, two Marine National Parks have been set up recently—one by the Government of Tamil Nadu in the Gulf of Mannar and the other by the Government of Gujarat in the Gulf of Kutch. The

State Governments are competent to establish as well as manage national parks constituted under the Wildlife (Protection) Act, 1972.

Evolution of Training Programme for Panchayati Raj Bodies

3328. DR. SARADISH ROY:

SHRI ZAINAL ABEDIN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government are considering to evolve any training schedule for the training of manpower needed to perform functions assigned to Panchayati Raj in consultation with the State Governments;

(b) if so, the details thereof; and

(c) if not, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BAL-ESHWAR RAM): (a) No, Sir.

(b) Does not arise.

(c) The State Governments provide training to Panchayati Raj functionaries according to their requirements.

विदेशों में वैज्ञानिक

3329. श्री तारिक अनवर: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लगभग 40 कृषि वैज्ञानिक विदेशों में हैं जो इस देश में लौटने के लिए तैयार नहीं हैं ;

(ख) यदि हाँ, तो तत्संबंधी कारण क्या हैं ;

(ग) सरकार ने भविष्य में इस प्रकार की कठिनाइयाँ उत्पन्न न होने इसे सुनिश्चित करने के लिए क्या कार्यवाही की है ; और

(घ) सरकार ने उन योजनाओं के कार्य को जारी रखने के लिए क्या कार्य-वाही की है जो उपर्युक्त वैज्ञानिकों के मार्गनिर्देशन में चल रही थीं?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) : (क) से (घ) जानकारों एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Supply of Foodgrain and Sugar to Rajasthan

3330. SHRI NAWAL KISHORE SHARMA:

SHRI MOOL CHAND DAGA:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the requirement of Rajasthan of wheat, rice and sugar separately per month for distribution through the Public Distribution System;

(b) whether it is a fact that the allotment of quota of wheat, rice and sugar to Rajasthan has been less than their demand;

(c) if so, the quantity of wheat, rice and sugar, each item, allotted and actually given to Rajasthan during the last three years upto 28 February, 1982 for distribution through the Public Distribution System; each month; and

(d) whether Central Government are considering to increase this quota for Rajasthan?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) The required information is indicated in the enclosed statement No. I.

[Placed in Library. See No. LT-3536/82.]

(b) Earlier, during the years 1979 and 1980 (upto July, 1980) the demand

of the State Government in respect of foodgrains was met in full. It was noticed that there was a big gap between the allocation made and the requirement of the State Government actually backed by payment. This created distortions in the matter of allotment. To remove the distortions and to conserve stocks of foodgrains in the central pool, it was decided to rationalize the allotment of food grains so as to bring it in line with the actual trends in offtake. As regards sugar, during the year 1979 there was decontrol of sugar upto 16-12-1979. Partial control on sugar came into operation with effect from 17-12-1979. During 1980, 1981 and 1982 upto end of February, 1982) allotment of sugar quota was made on the basis of 425 grams per capita availability for the projected population as on 1.4.1978.

(c) The required information is indicated in the enclosed statements No. II and III.

[Placed in Library. See No. LT-3536/82.]

(d) So far as foodgrains are concerned, allocations from the central pool are made to various States on a month to month basis taking into account the overall availability position of foodgrains, relative needs of various States, market availability and other related factors.

In regard to sugar, due to limited availability of levy sugar, it was not been possible to increase the quotas of States including Rajasthan.

Facilities to Block Developments under IRDP during 1980-81

3331. SHRI G. Y. KRISHNAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what are the details regarding the progress so far made in respect of extending the facilities to the Block developments under the Integrated Rural Development Programme during 1980-81; and